

आयकर अपीलीय अधीकरण, न्यायपीठ – “सि” कोलकाता,
*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH “Virtual Court C” KOLKATA*

Before **Shri J.Sudhakar Reddy, Accountant Member** and
Shri S.S.Godara, Judicial Member

ITA No.1093/Kol/2019
Assessment Year: 2012-13

M/s Barmecha Properties Pvt. Ltd., Flat-1A, Block-B 60A, Bondel Road, Kolkata-700 019 [PAN No.AABCB 6040 P]	बनाम / V/s.	Income Tax Officer, Ward-12(1), P-7, Chowringhee Square, Aayakar Bhawan, 7 th Floor, Kolkata-700 069
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Abhishek Bansal, CA
प्रत्यर्थी की ओर से/By Respondent	Smt. Ranu Biswas, Addl. CIT-DR
सुनवाई की तारीख/Date of Hearing	13-08-2020
घोषणा की तारीख/Date of Pronouncement	19-08-2020

आदेश /O R D E R

PER S.S.Godara, Judicial Member:-

This assessee's appeal for assessment year 2013-14 arises against the Commissioner of Income Tax (Appeals)-3, Kolkata's order dated 11.10.2018 passed in case No.CIT(A)- Kolkata-3/10471/16-17 involving proceedings 143(3) of the Income Tax Act, 1961; in short 'the Act'.

Heard both the parties. Case file perused.

2. Learned Counsel submitted at the outset that the assessee is availing settlement under the “*Vivad Se Vishwas Scheme*”. It has also filed an application dated

12.08.2020 to this effect. Learned departmental representative does not raise any objection.

3. After hearing foregoing rival submissions, we dismiss the instant appeal as withdrawn with a rider that the same shall be restored in case the assessee fails to avail its settlement under the “*Vivad Se Vishwas Scheme*” for technical reasons.

4. This assessee appeal is dismissed as withdrawn in above terms.

Order pronounced in open court on 19/08/2020

Sd/-
(लेखा सदस्य)
(J.Sudhakar Reddy)
Accountant Member

Sd/-
(न्यायिक सदस्य)
(S.S.Godara)
Judicial Member

*Dkp-Sr.PS

दिनांक:- 19/08/2020 कोलकाता / Kolkata

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-M/s Barmecha Properties Pvt. Ltd., Flat-1A, Block-B 60A
Bondel Road, Kolkata-700 010
2. प्रत्यर्थी/Respondent-ITO Wd-12(1), Chowringhee Sq. Aayakar Bhawan, Kolkata-69
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता/DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।